

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/196/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Presiding officer, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the January, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACTK-2K/240/22 dated 11.01.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at your own cost, from the morning of 13.01.2022 till the morning of 17.01.2022.** The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/197-198-199/A, dated

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.

Sd/-
15/1/22
JT.REGISTRAR (VIGILANCE)

Raja